

12.26 hrs.

BUSINESS ADVISORY COMMITTEE
Forty-Sixth Report

THE MINISTER OF PARLIAMEN-
 TARY AFFAIRS (SHRI K. RAGHU
 RAMAIAH): I beg to move:

"That this House do agree with
 the Forty-Sixth Report of the Busi-
 ness Advisory Committee presented
 to the House on the 14th August,
 1974."

MR. SPEAKER: The question is:

"That this House do agree with
 the Forty-sixth Report of the Busi-
 ness Advisory Committee presented
 to the House on the 14th August,
 1974."

The motion was adopted.

12.36½ hrs.

**SUPPLEMENTARY DEMANDS FOR
 GRANTS (PONDICHERRY), 1974-75**

THE MINISTER OF STATE IN
 THE MINISTRY OF FINANCE (SHRI
 K. R. GANESH): I beg to present a
 statement showing Supplementary
 Demands for Grants in respect of the
 Union territory of Pondicherry for the
 year 1974-75.

12.37 hrs.

**COMPANIES (TEMPORARY RES-
 TRICTIONS ON DIVIDENDS) BILL***

THE MINISTER OF FINANCE
 (SHRI YESHWANTRAO CHAVAN):
 I beg to move for leave to introduce
 a Bill to provide, in the interests of
 national economic development, for
 temporary restrictions on the power
 of certain companies to declare divi-
 dends out of profits and for matters
 connected therewith or incidental
 thereto.

12.37½ hrs.

(MR. DEPUTY SPEAKER in the Chair).

MR. DEPUTY-SPEAKER: Motion
 moved:

"That leave be granted to intro-
 duce a Bill to provide, in the inter-
 ests of national economic develop-
 ment, for temporary restrictions on
 the power of certain companies to
 declare dividends out of profits and
 for matters connected therewith or
 incidental thereto."

SHRI SEZHIYAN (Kumbakonam):
 On a point of order....

MR. DEPUTY-SPEAKER: I find
 that his name is already there for
 opposing the introduction.

SHRI SEZHIYAN: I have made two
 requests, one to raise points of order
 and the other to oppose the Bill on
 grounds of constitutionality.

The point of order that I want to
 raise is regarding a basic procedural
 aspect. Regarding the present Bill,
 namely the Companies (Temporary
 Restrictions on Dividends) Bill, the
 ordinances have been issued on the
 6th July, 1974 and the 15th July, 1974,
 and the Bill has been dated 9th
 August, 1974. We have been present-
 ed with a corrigendum on the 14th

*Published in Gazette of India Extraordinary, Part II, Section 2, dated
 16-8-74.